

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.10549 of 2020

(Arising out of OIA-MUN-CUSTOM-000-APP-275-278-19-20 dated 28/02/2020 passed by Commissioner of CUSTOMS-MUNDRA)

BAJRANG LAL SHARMA

.....Appellant

Plot No 244, 1st Floor Sector 1a Opposite Kutch Uday
Kutch, Gujarat

VERSUS

C.C.-Mundra

.....Respondent

Office Of The Principal Commissionerate Of Customs, Port User Buld. Custom House Mundra,
Mundra, Kutch, Gujarat-370421

APPEARANCE:

Shri Jatin Mahajan, Advocate for the Appellant

Shri G. Kirupanandan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 12.05.2022
DATE OF DECISION: 27.06.2022

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11499 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul